MR. DEPUTY CHAIRMAN: Before I call on the Finance Minister to reply to the debate, I have to make an announcement.

ANNOUNCEMENT RE: ALLOT-MENT OF TIME FOR GOVERN-MENT BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today has allocated time as follows for Government business during the remaining part of the current session of the Rajya Sabha, i.e., for the period commencing from September 4, 1957:—

- 1. The Wealth Tax Bill, 1957 7 hours.
- 2. The Railway Passenger Fares Bill, 1957 ... 3 hours.
- 3. The Foreign Exchange Regulation (Amendment) Bill, 1957 . . 1 hour.
- 4. The Insurance (Amend-ment) Bill, 1957 ... 1 hour.
- 5. The Expenditure Tax Bill. 1957 ... 7 hours.
- 6. The Inter-State Corpo-
- ration Bill, 1957 ... 1 hour.

 7. The Legislative Councils
 Bill, 1957 ... 5 hours.
- 8. The Dhotis (Additional Excise Duty) Amendment Bill, 1957 . . 1 hour.
- 9. The Cotton Fabrics
 (Additional Excise
 Duty) Bill, 1957 ... 1 hour.
- 10. The Delhi Municipal
 Corporation Bill, 1957
 (For reference to a
 Joint Committee) ... 3 hours.
- 11. The Indian Tariff (Amendment) Bill, 1957 1 hour.
- 12. The Life Insurance Corporation (Second Amendment) Bill, 1957 1 hour.
- 13. The Forward Contracts
 (Regulations) Amendment Bill, 1957 ... 1 hour.

OTHER BUSINESS

- Debate on Foreign Affairs (Motion to be moved on 9th September 1957)
- 5 hours.
- Resolution seeking approval of ratification of the international convention for the protection of property and objects of cultural and artistic value in the event of armed conflict 1 hour.

In order to be able to complete the business by the 13th September 1957, which is the day fixed for the adjournment of the current session, the Committee has recommended that the House should also sit on Saturday September 7, 1957, and dispense with the lunch hour as and when necessary.

THE FINANCE (NO. 2) BILL, 195° —continued

THE MINISTER OF FINANCE (SHR T. T. Krishnamachari): Mr. Deput Chairman, Sir, about 35 hon. Member. have participated in this debate and have contributed materially to discussions both yesterday and today Sir, their comments and criticism ranged over a wide number of issues some relating to the Finance many relating to the policy of Gov ernment and some to particular pects of Governmental activities bu some of these undoubtedly requir reply. I shall endeavour to reply t such points as is possible for me t do so but by and large, Sir, I woul like to confine myself mainly to cer tain broader issues of policy to which reference has been made in the cour. of this debate.

Sir, in regard to some of these special points made by hon. Members, would like to take the point made. Shri Amolakh Chand in regard grants for flood relief to U.P. I be lieve he said that a very small su has been given to the State which